

**CAUSE LIST OF THE COURT OF SRI VINAYAK  
MAYANNAVAR. PRL. CIVIL JUDGE AND JMFC., HOSAKOTE  
FOR THE DAY 30.09.2020 at 2.45 PM**

**HEARING**

1. Cr. 57-2020 ANGPS
2. CC 475-2015
3. CC 1303-2015
4. CC 615-2018
5. CC 940-2018
6. CC 951-2018
7. C.Misc 190-2019
8. OS 298-2019
9. OS 354-2019
10. OS 160-2020
11. OS 172-2020
12. OS 198-2020
13. OS 220-2020
14. OS 114-2014

**ARGUMENTS**

15. CC 8/2012

Hosakote

Dated: - 29.09.2020

Prl. Civil Judge & JMFC.,  
Hosakote

**Note:**

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B., ADDL. CIVIL JUDGE AND JMFC., HOSAKOTE** FOR THE DAY **30.09.2020**

| <b>MORNING SESSION</b> | <b>AFTERNOON SESSION</b>               |
|------------------------|--|
| <b>Hearing</b>         | <b>ISSUES</b>                          |
| 1. OS 425/2014         | 18. OS 237/2016                        |
| 2. OS 329/2016         | 19. OS 245/2017                        |
| 3. OS 327/2016         | 20. OS 127/2018                        |
| 4. OS 247/2017         | 21. OS 143/2018                        |
| 5. OS 273/2019         | 22. Cr 89/20 T S Halli PS ( JC Matter) |
| 6. OS 359/2019         | 23. Cr. 99/2020 NGPS                   |
| 7. OS 57/2020          | 24. Cr. 49/2020 NGPS                   |
| 8. OS 75/2020          | 25. Crl.Misc. 149/2020                 |
| 9. OS 179/2020         | 26. Crl. Misc. 180/2020                |
| 10. OS 181/2020        | 27. Crl.Misc. 185/2020                 |
| 11. OS 193/2020        | 28. CC 212/2017                        |
| 12. OS 199/2020        | 29. CC 221/2019                        |
| 13. OS 200/2020        | 30. CC 1184/2019                       |
| 14. OS 201/2020        | 31. CC 941/2020                        |
| 15. OS 203/2020        |  |
| 16. OS 205/2020        |  |
| 17. OS 209/2020        |  |

Hosakote  
Dated: - 29.09.2020

*T. Girish R. B.*  
Addl. Civil Judge & JMFC., Hosakote

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